

(ii) The Sugar (Price Determination for 1982-83 Production) Second Amendment Order, 1983 published in Notification

No. G.S.R. 796 (E) in Gazette of India dated 20th October, 1983. [Placed in Library. See No. LT—7050/83].

Statement Showing Action taken by Government on various Assurances, Premises and Undertakings given by the Minister during the various Sessions of Lok Sabha

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, premises and undertakings given by the Ministers during the various sessions of Lok Sabha :—

- | | | |
|---|---|-------------------|
| (1) Statement No. XVI—Sixteenth Session, 1976 | | Fifth Lok Sabha |
| (2) Statement No. XXIV—Second Session, 1977 |) | |
| (3) Statement No. XXVI—Seventh Session, 1979 |) | Sixth Lok Sabha |
| (4) Statement No. XXV—Third Session, 1980 |) | |
| (5) Statement No. XVIII—Fourth Session, 1980 |) | |
| (9) Statement No. XX—Fifth Session, 1981 |) | |
| (7) Statement No. XIV—Sixth Session, 1981 |) | |
| (8) Statement No. XIII—Seventh Session, 1981 |) | Seventh Lok Sabha |
| (9) Statement No. XII—Eighth Session, 1982 |) | |
| (10) Statement No. VIII—Ninth Session, 1982 |) | |
| (11) Statement No. VII—Tenth Session, 1982 |) | |
| (12) Statement No. V—Eleventh Session, 1983 |) | |
| (13) Statement No. I—Twelfth Session, 1983 |) | |

[Placed in Library. See No. LT—7051/83].

Annual Report of Animal Welfare Board of India, Madras for 1981-82, Review on the Working of the Board and Statement showing reasons for delay in laying Papers

of the Animal Welfare Board, (Administration) Rules, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Animal Welfare Board of India, Madras, for the year 1981-82 along with Audited Accounts, under sub-rule (4) of Rule 24

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Animal Welfare Board of India, Madras, for the year 1981-82.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT.—7052/83].